the disparity in minimum wages across the country, the concept of National Floor Level Minimum Wage (NFLMW) was mooted on a voluntary basis. NFLMW is revised from time to time taking into account the increase in the Consumer Price Index Number. The NFLMW has been revised to ₹ 160/- per day w.e.f. 01.07.2015.

Increasing minimum wages

2712. DR. K.V.P. RAMACANDRA RAO:

SHRI SHADI LAL BATRA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has any proposal to increase minimum wages of workers of various trades:
 - (b) if so, the details thereof and reaction of Government thereto;
 - (c) whether Government has consulted the trade unions in this regard;
- (d) if so, the details thereof along with the details of last revision made of various trades; and
- (e) the other measures being taken by Government for the welfare and social security of workforces in the country?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRIBANDARU DATTATREYA): (a) to (c) Under the provisions of the Minimum Wages Act, 1948, both Central and State Governments are appropriate Governments to fix, review and revise the minimum wages for different categories of workers employed in the scheduled employment under their respective jurisdictions. The Central Government is the appropriate Government in respect of 45 scheduled employments in the Central sphere.

The revision of Basic Minimum Wage in the Central sphere is done in consultation with the Minimum Wages Advisory Board (MWAB) which is a tripartite body comprising of members each from the (i) Employers' Group, (ii) Trade Unions and (iii) Independent members. The last meeting of MWAB was held on 26.05.2016 where suggestions were received for review of the minimum wages in the scheduled employment.

(d) Details of last revision of basic minimum wages for the scheduled employments under Central sphere are given in Statement-I (See below).

However, to check price escalation, the idea of Variable Dearness Allowance (VDA) was mooted. Accordingly, in the Central sphere, the minimum rates of wages are revised by adding VDA effective from 1st April and 1st October every year. Details of rates of minimum wages for scheduled employments in the Central sphere w.e.f. 01.04.2016 are given in Statement-II (See below).

(e) Over the last two years, the Ministry has initiated many labour welfare measures like minimum pension of ₹1000/- per month to the pensioners under Employees' Pension Scheme (EPS), 1995, portability of provident fund account, National Career Service portal, Employees' State Insurance Corporation 2.0, Revision in eligibility and calculation ceiling under the Payment of Bonus Act, 1965 etc.

Statement-I

Details of last revision of basic minimum wages for the scheduled employments under Central sphere

		Basic 1	Minimum V	Wage (₹)
Scheduled Employment	Category of Workers	Area A	Area B	Area C
1	2	3	4	5
Agriculture (20.10.2005)	Unskilled	114	104	102
	Semi-skilled/Unskilled Supervisory	125	116	107
	Skilled/Clerical	137	125	115
	Highly-skilled	153	141	125
Sweeping and Cleaning (07.08.2008)	Unskilled	180	150	120
Watch and Ward (18.09.2012)	Without Arms (Upgraded to skilled with training) With Arms (Upgraded to highly	200 220	170 200	140 170
	skilled for supervision)			
Loading & Unloading (20 05.2009)	Unskilled	180	150	120
Construction (20 05.2009)	Unskilled	180	150	120
	Serni-skilled/Unskilled Supervisory	200	170	140

Written Answe	rs to [10 August, 2016]	Unstarr	Unstarred Questions	
1	2	3	4	5
	Skilled/Clerical	220	200	170
9	Highly-skilled	240	220	200
Workers engaged in Stone Mines for Stone Breaking and Stone Crushing (03.06 2006)	 Excavation & removal of over burden with 50 meters lead/1.5 meters lift: (a) Soft Soil (b) Soft Soil with Rock (c) Rock Removal and Staking of rejected stones with 50 metres lead/1.5 	d	103.53 157.78 208.09 82.44	
	metres lift Stone breaking or Stone Crushing	ne size.		
	(a) 1.0 inch to 1.5 inches		646.44	
	(b) Above 1.5 Inches to 3.0 Inches	552.12		
	(c) Above 3.0 Inches to 5 Inches		322.69	
	(d) Above 5.0 Inches		264.47	29
Non-Coal Mines (20.05.2009)	A Unskilled Semi-skilled/Unskilled Supervisory Skilled/Clerical	<u>bove Groun</u> 120 150 180	d Below	Ground 150 180 210
	Highly-skilled	210		240

Statement-II

Details of area-wise rates of Minimum Wages for Scheduled Employments in the Central sphere

(As on 01.04.2016)

Name of Schedulded	Category of Worker		Rates of wages including V.D.A. per day (in ₹)		
Employment		Area A	Area B	Area C	
1	2	3	4	5	
1. Agriculture	Unskilled	234.00	213.00	211.00	
	Semi-Skilled/Unskilled Supervisory	256.00	236.00	216.00	
	Skilled/Clerical	278.00	256.00	235.00	
	Highly Skilled	308.00	286.00	256.00	

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2000		[~

200.5	: 	[73		~	
1		2		3	4	5
	Workers gaged in	1. Excavation & removal of lead/1.5 meters lift:	over bu	ırden wi	th 50 met	ers
	one Mines	(a) Soft Soil			247.00	
for	r Stone	(b) Soft Soil with Rock			373.00	
	reaking and one Crushing	(c) Rock			494.00	
		2. Removal and Staking of rejected stones with 50 metre lead 1.5 metres lift	es		199.00	
		Stone breaking or Stone Crus	shing fo	or the st	one size	
		(a) 1.0 inch to 1.5 inches			1528.00	
		(b) Above 1.5 Inches to 3.0 Inches			1307.00	
		(c) Above 3.0 Inches to 5 Inches			765.00	
		(d) Above 5.0 Inches			628.00	
3.	Sweeping and Cleaning	Unskilled	30	58.00	307.00	246.00
4.	Watch and Ward	Without Arms	4	07.00	347.00	288.00
		With Arms	4	48.00	407.00	347.00
5.	Loading and Unloading	Unskilled	30	58.00	307.00	246.00
6.	Construction	Unskilled	30	58.00	307.00	246.00
		Semi-Skilled/Unskilled Supervisory	40	07.00	347.00	288.00
		Skilled/Clerical	4	48.00	407.00	347.00
		Highly Skilled	4	87.00	448.00	407.00
7.	Non-Coal Mines		Above	Ground	Below	Ground
		Unskilled	24	6.00	3	07.00
		Semi-Skilled/Unskilled Supervisory	30	7.00	3	68.00
		Skilled/Clerical	36	8.00	4	29.00
		Highly Skilled	42	9.00	4	87.00

Name of Schedulded Employment				Nome	nclature		
1.	Agriculture			Agricu	lture		
2.	Workers engage Stone Mines fo Stone Breaking Stone Crushing	r	Workers, engaged in Stone Mines for Stone Breaking and Stone Crushing				
3.	Sweeping and C	Cleaning	Activities Manual S	s prohibite	eeping and Cleaning excluding ed under the Employment of and Construction of Dry Latrines 993		
4.	Watch and War	d	Employm	ent of Wa	tch and Ward		
5.	Loading and Un	loading	Sheds, Pa	rcel Office odowns, W	ding and Unloading in (i) Goods s of Railways; (ii) Other Goods- arehouses etc. and; (iii) Docks		
6. Construction			Construction or maintenance of Roads or Runways or in Building Operations including laying down Underground Electric, Wireless, Radio, Television, Telephone, Telegraph and Overseas Communication Cables and similar other Underground Cabling Work, Electric Lines, Water Supply Lines and Sewerage Pipe Lines				
7.	Non-Coal Mine	Employees engaged in the employment of Gypsum, Barytes, Bauxite, Manganese, China Clay, Kyanite, Copper, Clay, Magnesite, White Clay, Stone, Steatite (including the mines producing Soap Stones and Talc), Orchre, Asbestos, Fire Clay, Chromite, Quartzite, Quartz, Silica, Graphite, Felspar, Laterite, Dolomite, Red Oxide, Wolfram, Iron Ore, Granite, Rock Phosphate, Hematite, Marble and Calcite, Uranium, Mica, Lignite, Grave, Slate and Meignetite Mines					
		C	CLASSIFICA	ΓΙΟΝ OF A	AREA		
0	Area - "A"						
Ah	madabad	(UA)	Hyderabad	(UA)	Faridabad complex		
Bangaluru (UA)		Kanpur	(UA)	Ghaziabad			

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Written Answers to

300 Written Answ	00 Written Answers to		SABHA]	Unstarred Questions	
Kolkata	(UA)	Lucknow	(UA)	Gurgaon	
Delhi	(UA)	Chennai	(UA)	Noida	
Greater Mumbai	(UA)	Nagpur	(UA)	Secunderabad	
Navi Mumbai					
		AREA	- "B"		30
Agra	(UA)	Jodhpur		Jabalpur	(UA)
Ajmer		Kochi	(UA)	Jaipur	(UA)
Aligarh		Kolhapur	(UA)	Jalandhar	(UA)
Allahabad	(UA)	Kozhikode	(UA)	Jamshedpur	(UA)
Amravati		Kota		Puducherry	(UA)
Aurangabad	(UA)	Ludhiana		Jalandhar-cantt.	
Bareilly	(UA)	Madurai	(UA)	Dhanbad	(UA)
Bhavnagar		Meerut	(UA)	Dehradun	(UA)
Bikaner		Moradabad	(UA)	Durg-Bhilai Nagar	(UA)
Bhopal		Mysore	(UA)	Jammu	(UA)
Bhubaneshwar		Nasik	(UA)	Jamnagar	(UA)
Amritsar	(UA)	Pune	(UA)	Vijayawada	(UA)
Chandigarh	(UA)	Patna	(UA)	Vishakhapatnam	(UA)
Coimbatore	(UA)	Raipur	(UA)	Warangal	
Cuttack	(UA)	Rajkot		Mangalore	(UA)
Durgapur		Ranchi	(UA)	Salem	(UA)
Gorakhpur		Sholapur		Tiruppur	(UA)
Guwahati City		Srinagar	(UA)	Tiruchirappalli	(UA)
Guntur		Surat	(UA)	Asansol	(UA)
Gwalior	(UA)	Thiruvanan- tapuram	(UA)	Belgaum	(UA)
Indore	(UA)	Vadodara	(UA)	Bhiwandi	(UA)
Hubli-Dharwad		Varanasi	(UA)		

Area 'C' will comprise all areas not mentioned in this list.

NB: U.A. stands for Urban Agglomeration.